

Neolithic settlements traced in Darjeeling District

136. **Shri Vishwa Nath Pandey:**
Will the Minister of Education be pleased to state:

(a) whether it is a fact that one of the largest neolithic settlements of the Indian stone age has been traced at the sub-Himalayas terrain near the plateau of Kalimpong in Darjeeling District of West Bengal by the State Directorate of Archaeology during the explorations conducted in that region; and

(b) if so, the reaction of Government thereto?

The Minister of State in the Ministry of Education (Prof. Sher Singh) (a) and (b): In the exploration conducted in 1962, in the terrain of Kalimpong, a number of neolithic celts were found. In September, 1966 the State Directorate of Archaeology, undertook an exploration in Darjeeling District, and found, among other things, a chipped neolithic handaxe. The discovery of neolithic implements in this area is not the first of its kind. However, detailed information has been called for from the State Government to determine the archaeological potentialities of the sites.

Gandhi Murder Case

137. **Shri Vishwa Nath Pandey:**
Shri S. Snpakar:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have appointed a one-man Commission to go into the circumstances relating to Mahatma Gandhi's assassination; and

(b) if so, when the report of the Commission is likely to be submitted?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). A one-man Commission has been appointed by the Government to inquire into the following matters:—

(i) Whether, any persons, in particular Dr. Gajanan Viswanath Ketkar, of Poona, had prior information of the conspiracy of Nathuram Vinayak Godse and others to assassinate Mahatma Gandhi;

(ii) Whether any of such persons had communicated the said information to any authorities of the Government of Bombay or of the Government of India, in particular, whether the aforesaid Dr Ketkar had conveyed the said information to the late Bal Gangadhar Kher, the then Premier of Bombay, through the late Balukaka Kanetkar;

(iii) If so, what action was taken by the Government of Bombay, in particular by the late Bal Gangadhar Kher, and the Government of India on the basis of the said information.

The Commission is expected to make its report to the Central Government by 30th September, 1967.

Employment Exchange in Orissa

139 **Shri Chintamani Panigrahi:**
Will the Minister of Labour and Rehabilitation be pleased to state:

(a) the number of persons registered in the Employment Exchanges from 1961-62 to 1966-67 in Orissa (year-wise);

(b) the number of unemployed Graduates Intermediates, and Matriculates among them; and

(c) the number of the registered unemployed who were provided with jobs?

The Minister of Labour and Rehabilitation (Shri Jasukhlal Nathi):

(a) to (c). Information is given in the attached statement. [Placed in Library. See No. LT-139/67]

P. and T. Circle, Lucknow

140. Shri Atal Behari Vajpayee: Will the Minister of Communications be pleased to state:

(a) whether it is a fact that fourteen posts of Upper Division Clerks are lying vacant since 1st January, 1953 in the Posts and Telegraphs Circle Office, Lucknow;

(b) whether it is also a fact that these posts are to be filled in by the Directorate General, Posts and Telegraphs and not by the Post Master General, Uttar Pradesh, and

(c) if so, the reasons for not filling these posts by confirming officials who held substantive posts on the 1st January, 1953 as directed in D.G.'s communication No PE 18-8/5 dated the 28th August, 1953?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I K Gujral):
'a) No, Sir

(b) and (c) Do not arise

Division of services in Punjab, Haryana and Himachal Pradesh

141. Shri Hem Raj: Will the Minister of Home Affairs be pleased to state:

(a) the number of appeals (State-wise, Union Territory-wise and Cadre-wise) of Government employees of various Departments received by the Allocation of Services Committee regarding their postings in the States of their domicile viz, Punjab, Haryana and Union Territories of Himachal Pradesh and Chandigarh;

(b) the number of appeals disposed of so far; and

(c) when the remaining appeals will be decided?

The Minister of Home Affairs (Shri Y B. Chavan): (a) to (c). Information is being collected and will be laid on the Table of the House.

Compulsory Primary Education

**142 Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:**

Will the Minister of Education be pleased to state:

(a) whether the scheme of compulsory primary education has been implemented throughout the country,

(b) if so, the details thereof; and

(c) if not, the States where has not been implemented and the reasons thereof?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Azad): (a) to (c) Most of the States have passed legislation for enforcing compulsory attendance in the schools. The emphasis all along, however, has been on persuasion, propaganda and provision of incentives, rather than on the application of punitive measures. As a result of these steps about 80 per cent and 32 per cent of the children the age group 6-11 and 11-14 respectively are estimated to have been brought to schools by the end of the Third Five Year Plan

Arrests made under D.I.R.

**143 Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:**

Will the Minister of Home Affairs be pleased to state:

(a) the number of persons arrested, detained and prosecuted so far under different sections of the D.I.R. in each State upto date; and

(b) the details of punishment awarded to them?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). The information is being collected from the State Governments and will be placed on the Table of the House.